

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No: I/A(iii)(a)(6)/2006(Part)2015/595

Date: 01-03-17

Pursuant to notice no. RHC/EXAM CELL/2016/1896 dated 24.12.2016, upon declaring successful in the personal interview for contractual engagement of Law Clerk-Cum-Legal Research Assistant, the following candidates were offered contractual engagement through letters dated 15.02.2017 with the direction to present for execution of under taking within seven days from the receipt of the offer letter in the office of the Registrar (Admn.), Rajasthan High Court, Jodhpur as per scheme of engagement of Law Clerk-Cum-Legal Research Assistant but they have failed to report for the purpose after proper communication:-

<i>S.No</i>	<i>Roll No.</i>	<i>Name of Candidate</i>	<i>Father's /Husband's Name</i>
1	502	Abhilash Kalla	Brij Mohan Kalla
2	785	Sonu Rathore	Devi Singh Rathore
3	572	Gaurav Dahiya	Randhir Singh Dahiya
4	667	Nikhil Gupta	Vasudeo Gupta

Therefore, they are directed to join their duties for contractual engagement on or before **10.03.2017**, if they so desire, falling which their candidature for contractual engagement for Law Clerk Cum Legal Research Assistant will be cancelled, automatically.


REGISTRAR [ADMN.]